

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

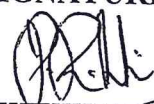
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/388/ (IB)/2017
NAME OF THE PETITIONER(S) : APAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G.E.T. POWER LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.R. MURALI
ADVOCATE
for Petitioner


19/9/17

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The matter has been transferred from the Hon'ble High Court of Madras vide notification No. GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. Counsel for petitioner is directed to send private notice to the respondent for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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